

state advised prices' are not fixed by the Central Government and therefore vary.

(c) and (d). Statutory minimum prices of sugarcane are fixed taking into account the cost of production, the recovery of sugar from sugarcane, return to the farmer from alternative crops, the price at which the sugar is sold by producers of sugar etc. Prices thus fixed would generally therefore, be fair and equitable.

Rehabilitation of shopkeepers of Jama Masjid area

84. SHRI F. H. MOHSIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether many shopkeepers near Jama-Masjid area have not been rehabilitated even now by giving them alternative sites;

(b) if so, how many are still in that condition; and

(c) what steps are being taken to give them alternative site on reasonable rent or nominal price?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The Delhi Development Authority has reported that the shopkeepers who were considered eligible for allotment, according to the policy followed at that time, have been provided alternative accommodation. However, the question of rehabilitating the shopkeepers in the area not covered already is under review.

APC recommendations

85. SHRI CHITTA BASU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the essential features of the APC recommendations for the procurement and price of wheat for the current year (1977-78); and

(b) the nature of the decision taken by the Government regarding those recommendations?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) and (b). The essential features of the recommendations of the Agricultural Prices Commission relating to the procurement and pricing of wheat for rabi season 1977-78 were that the procurement price of wheat may be maintained at Rs. 105/- per quintal and a national target of 5.5 million tonnes for procurement of wheat may be fixed. Government decided that all wheat offered by the farmers for sale would be purchased at the price of Rs. 110/- per quintal fixed for fair average quality. Zonal restrictions on movement of wheat have also been removed. In view of this and considering that procurement of wheat will be by way of support only, no procurement target has been fixed.

Crash scheme for rural employment

86. SHRI VASANT SATHE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are considering revival of crash scheme to deal effectively with the growing unemployment in the rural areas; and

(b) if not, what other schemes are being proposed to provide employment in rural areas?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) No Sir, there is no proposal to revive the Crash Scheme of Rural Employment.

(b) The problem of unemployment and under-employment in the rural areas is receiving full attention of the present Government. Outlays for a number of programmes of rural infra-structure development such as construction of rural roads, rural water supply etc. are proposed to be aug-